

यहाँ पर पार्लियामेंट में हम सदस्यगण जो बोलते हैं तो सरकार समझती है कि इनको सन्निपात का रोग हो गया है, ये तो ऐसे ही बोलते हैं लेकिन इन पापों का बड़ा भ्रम भर चुका है।

इसी प्रकार से भिक्षा साहब की कान्डी-टुएन्सी में छोटी खाटू में भी हरिजनो का भार दिया गया। राजा महाराजाध्या के जमाने में भी इस प्रकार हरिजनो का खुले ग्राम मईर नहीं होता था जैसे कि प्रधन मंत्री श्रीमती इन्दिरा गांधी के राज्य में हरिजनो की खुली हत्या हो रही है। आरकल निबन बर्ग के नाम पर सरकार नेडिया पर ग्राम पंचायतो पंचायत समितियों और जिम्मा परिषदों में हरिजनो का उधान के लिए बयान देती है लेकिन देती ली कुछ नहीं है। गांव के लोग तो समझन है कि सरकार बहुत कुछ दे रही है लेकिन वास्तव में देना लेना जीराक बग़लर है। (अवधान)

मैं मान-नय गृह मंत्री जी से जानना चाहता हूँ कि हाथरस में जो हरिजन छात्रों की मृत्यु हुई है क्या उसका मानव मंत्राण छलना हाथ नहीं था और क्या उत्तर प्रदेश में मुख्य मंत्री श्री कमलपति त्रिपाठी अपनी बिरादरी को तब तक तब से बचाने के लिए नहायन नहीं है। हे है ' में गह मंत्री जी से यह भी जानना चाहूंगा क्या सरकार इन घटना की जांच करने के लिए एक मन्दीय समिति या गठन करने के लिए तैयार है और भविष्य में भी इस प्रकार हरिजनो पर जा निर्दयतापूर्ण आक्रमण किए जायें उनकी जांच करने जा लभ्य हों उनका वह सामने रख सके। प्रधान मंत्री जी ने श्रीमती मिश्रा के नाम पर बोलना थ सेकि मैं निवेदन करना चाहता हूँ कि श्रीमती मिश्रा का दूर रहा उन श्रीमती का ही मिश्राया जा रहा है। तो क्या गृह मंत्री जी इस बात का आश्वासन दें कि एक संसदीय समिति का गठन किया जायेगा जो कि हरिजनो के अधिकारों की रक्षा कर सकेगी तथा ठीक

प्रकार से ऐसी घटनाओं की जांच कर सकेगी

श्री राज निवाह भिक्षा माननीय सदस्य ने वही घटनाओं की ओर संकेत किया है। यदि हम सम्बन्ध में बे पहले नटिम दे देते तो उनके बारे में भी तथ्य सदन के समक्ष उतका जाचकारी के लिए मैं प्रस्तुत कर सकता था।

अन्त में उन्होंने जा मुझाव दिया है कि एक संसदीय समिति बनाई जाये जो जाकर इसकी जांच करे कि 302 का मुकदमा चल सकता है या नहीं मैं पहले ही निवेदन कर चुका हूँ कि इन प्रकार की समिति आज की स्थिति में उचित नहीं होगी क्योंकि मकदमे की जांच जाचना फजदारी के अन्तर्गत हा रही है और उसका चलन देना चाहिए। मुझ पूरा विश्वास है कि यदि जांच व द्वारा पाया गया कि प्रिंसिपल और दूसर लोग भी इस मामले में सम्बन्धित है तो उन पर भी कठोर व सख्त कार्रवाई होगी इसी हमारी मान्यता है।

MR SPEAKER The Papers to be laid on the Table (Interruptions) I have not called anybody. Nothing will be on record (Interruptions)*

13 30 hrs

MATTER UNDER RULE 377

US BOMBING IN NORTH VIETNAM

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) rose—

MR SPEAKER Please wait. Let him first raise it. Mr Indrajit Gupta

SHRI INDRAJIT GUPTA (Allahpore) I want to draw the attention of the Government and of the House to the fact that just a few days after the External Affairs Minister has publicly gone on record declaring that we are sharing the same ideals and aims as the United States we find that the American Government have in the

[Shri Indrajit Gupta]

most cynical and brutal manner, resorted, after declaring it publicly, to a full scale bombardment on North Vietnam. Everybody was hoping that a peace settlement was in the offing. Mr. Kissinger was going hither and thither. This was a smoke-screen, we find, for the Presidential Election. I would like to know the Government's reaction to it. (Interruption) Will we continue to hear about the 'Indian love-call' and are these the ideals and aims that you share with the United States who are carrying on this type of barbarous aggression? (Interruption).

MR. SPEAKER: The Minister.

SHRI SWARAN SINGH: At the end of October this year, substantial accord had been reported at the Paris Peace Talks and high hopes were raised of an early peaceful settlement of the Vietnam question. These hopes were further strengthened by the resumption of the talks in the month of November and with a prolonged second round which began on the 4th of December. The whole world was waiting for the good news of restoration of peace to this war-torn land when suddenly the news of the fresh deadlock was received. It has given a serious setback not only to the settlement of the Vietnam problem but also to the problem of restoration of peace in the entire Indo-China. Even more distressing is the news of the resumption of massive U.S. bombing raids on the Vietnamese territory and mining of the DRVN territorial waters. While the world was waiting for Christmas to bring cheer and news of peace, it has brought news of renewed destruction and bitterness.

The Government of India feels sorely disappointed at the tragic turn of events and hopes that wiser counsels will prevail, that there will be immediate stoppage of all bombings and acts of war, that there will be no shifting of positions likely to retard the progress of Paris Talks which, we believe, have not been called off, and

that an early accord on peace settlement in Vietnam would be signed without any more delay.

SHRI INDRAJIT GUPTA: Are you neutral between the bomber and the bombed? I want to know what is this kind of pious neutrality. The Government of North Vietnam has charged that all the terms of the agreement have been agreed to, that only the Americans have to sign and then, they backed out under the pressure of President Thieu. You have got nothing to say about them? You say that you share the aims and ideals. About these butchers of Vietnam, you have no word of condemnation? We do not want to hear these pious moralizations. Is this the role of India?

..... (Interruptions).

MR. SPEAKER: Mr. Indrajit Gupta, please resume your seat. Now, Papers to be laid—Shri Dalbir Singh.

श्री सुख चन्द गढ़वाल (मुरादाबाद) :
अध्यक्ष महोदय, दो मम्बरों ने पन्द्रह दिन
पहले 115 के मानहत नोटिस दिया था क्योंकि
मंत्री महोदय ने शान्त उत्तर दिया था।
उमका उत्तर दिलवाया जाय।

अध्यक्ष महोदय : वह आपको भेज
दिया जायेगा। अनुवाद में कुछ गलती हो
गई थी।

SHRI S. M. BANERJEE: (Kanpur):
Sir, I rise on a point of order....

12.35 hrs.

RE. BUSINESS OF THE HOUSE

SHRI SHYAMNANDAN MISHRA
(Begusarai): I have sought your permission to raise a question of principle with regard to allotment of time for the non-official business. It relates purely to the matter of procedure and practice which is, indeed, of the highest importance in so far as parliamentary democracy is concerned.